

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 386 of 2025**

IN THE MATTER OF:

**News Item titled "Cream of poison sparks public health emergency at Dadumajra"
appearing in The Times of India dated 23.07.2025**

AMENDED MEMO OF PARTIES (As per order dated 04.08.2025)

**News Item titled "Cream of poison sparks public health emergency at Dadumajra"
appearing in The Times of India dated 23.07.2025**

VERSUS

- 1. Municipal Corporation, Chandigarh**
Department of Information Technology
Additional Deluxe Building, Sector 9, Chandigarh
Email: comm-mcc-chd@nic.in **RESPONDENT No.1**
- 2. Chandigarh Pollution Control Committee**
Through its Member Secretary,
Paryavaran Bhawan, Ground Floor, Sector19 B Madhya Marg, Chandigah
Email: cpcc-chd@nic.in **RESPONDENT No.2**
- 3. Deputy Commissioner, Chandigarh**
Estate Office Building, Sector 17, Chandigarh
Email: dc-chd@nic.in **RESPONDENT No.3**
- 4. Member Secretary, Central Pollution Control Board**
Parivesh Bhawan, East Arjun Nagar, Delhi – 110032
Email: mseb.cpcb@nic.in **RESPONDENT No.4**